

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-98/2001
MA-68/2001

New Delhi this the 12th day of April, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Sohanbir Singh,
Head Constable
S/o Sh. Gulzari Lal,
Central Bureau of Investigation,
EOW-1, Jaswant Place,
NDMC Building,
Chanakayapuri,
New Delhi-21.
2. Sh. Mohinder Singh,
Head Constable
S/o late Sh. Bhalie Ram,
C/o SP/STF,
Central Bureau of Investigation,
EOW-1, Jaswant Place,
NDMC Building,
Chanakayapuri,
New Delhi-21. Applicants

(through Sh. N.K. Roy, proxy for Sh. Naresh Kaushik,
Advocate)

Versus

1. Union of India through
the Secretary,
Ministry of DP&T,
(Dept. of Personnel & Training),
Central Secretariat, New Delhi.
2. Central Bureau of Investigation,
C/o Director, North Block,
Central Secretariat, New Delhi.
3. Dy. Inspector General of Police,
Central Bureau of Investigation,
Block No.3, CGO Complex,
Lodi Road, New Delhi-3. Respondents

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Proxy counsel for applicants states that a
similar OA has been dismissed and he, therefore, seeks
permission to withdraw the present OA. Permission
Granted. OA-98/2001 is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)